

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Transfer Original Petition (AT) (MRTP) No.06 of 2017**  
**(Old RTPE No.323 of 1996)**

**In the matter of:**

**Smt. Shobha Rani Jain**

**...Complainant**

**Vs.**

**Delhi Development Authority**

**...Respondent**

**Appearance:** Mr. Dhruv Shukla, Advocate for the complainant.

Mr. Vivek Kumar, Advocate with Mr. Saket Kumar,  
AD/MIG/Housing DDA for the Respondent.

**17.07.2019**

Today the case is listed for cross-examination of the Respondent witness. Witness Mr. Saket Kumar is present.

Cross-examination of Mr. Saket Kumar, RW1/A is concluded by the Counsel for the Complainant.

Learned Counsel for the Respondent has moved an application to produce one more witness, which is not objected to by the Counsel for the Complainant. In the circumstances, Respondent may file affidavit of witness before the next date of hearing with an advance copy to the Counsel for the Complainant.

As prayed by both the parties, post the matter for cross-examination on 30<sup>th</sup> July, 2019.

**[Peeush Pandey]**  
**Registrar**